

50/26
ESL No.

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE NEMCH, KOLKATA
Original Application No. 122/2025/EZ

Maa Kalijayee Motor Boat Workers Union

...Applicant

VERSUS

State of Odisha and Ors.

....Respondents

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Kolkata:

Date:14.01.2026

NOTARY PUBLIC, Kolkata

Certified that cartridge papers are not available

Mr. Apurba Ghosh, Advocate
Enrolment No. WB/2381/2009
E-mail - apu7law@gmail.com
Phone No - 9476239442

03 FEB 2026

X

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Original Application No. 122/2025/EZ

Maa Kalijayee Motor Boat Workers Union ...Applicant

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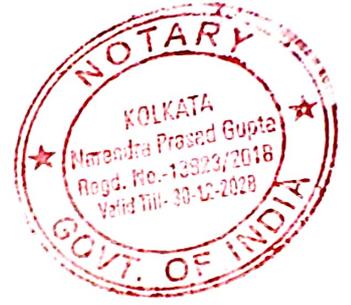
State of Odisha and Ors. ...Respondent

COUNTER AFFIDAVIT ON BEHALF OF
Respondent NO 4.

I, Amlan Nayak, aged about 41 years, S/o. Yugole Kishore Nayak, at present serving as Addl. Chief Executive, Chilika Development Authority, Palaspalli, Bhubaneswar, District: Khurda, Odisha, do hereby solemnly affirm and state as follows;

1. That I have been authorized by the Respondent 4 to swear this affidavit on their behalf. I have gone through the contents of the writ petition and understood the same. I am well acquainted with the facts of the case and competent to swear this affidavit.
2. That the averments made in paragraphs 1 to 26 of the writ petition call for no comments from this deponent.
3. That all other allegations which are not specifically admitted herein are deemed to have been denied, and the deponent reserves the right to file further /additional affidavit as and when required.
4. That the statements made above in paragraphs 1 to 3 are true to the best of my knowledge and belief, and true to my

Amlan Nayak



03 FEB 2026

X

information derived from the records. I believe the information to be true as per the available official records.

Identified by:

Apurba Ghosh

Amlan Nayak
Deponent



Solemnly affirmed before me by

who is identified before me by Shri

Apurba Ghosh, Advocate, National Green Tribunal, Eastern Zone Bench, Kolkata, whom I personally know.



Kolkata

Dt. 14.10.2026

NOTARY PUBLIC, Kolkata

Certified that cartridge papers are not available.

Apurba Ghosh
Mr. Apurba Ghosh, Advocate
WB- 2381-2009
High Court Calcutta

L.T.I.(s)/Signatures(s) of the Executant/s attested by me on identification.

[Signature]

NARENDRA PRASAD GUPTA, NOTARY
Advocate, HIGH COURT, KOLKATA
Regd. No.-13823/2018, Govt. of India

NARENDRA PRASAD GUPTA
NOTARY

GOVERNMENT OF INDIA
REGN. NO.-13823/2018

&
ADVOCATE, HIGH COURT CALCUTTA
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03 FEB 2026